

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4085
ANSWERED ON:22.04.2008
REVIEW OF TV PROGRAMME AND ADVERTISING CODES .
Ahir Shri Hansraj Gangaram

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Union Government has taken any steps on the recommendations made by a Committee which was constituted for reviewing TV Programme and Advertising Codes prescribed under the Cable TV Network(Regulation) Act, 1995;
- (b) if so, the details thereof; and (
- (c) if not, the reasons thereof?

Answer

THE MINISTER OF INFORMATION & BROADCASTING (SHRI P.R. DASMUNSI)

(a) to (c) : Further consultation with the various stakeholders, i.e., Indian Broadcasting Foundation(IBF), News Broadcasters Association(NBA), etc. is being made on the issue of Self- Regulation mechanism in the light of the Report submitted by the Content Reviewing Committee and the representations received in this regard.